

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P No.77/(MAH)/2017

CORAM:

Present: :

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. H. Horizon Support Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

|    |                 |      |                                                                                     |
|----|-----------------|------|-------------------------------------------------------------------------------------|
| 1. | Hemant S. Jethi | Adv. |  |
|----|-----------------|------|-------------------------------------------------------------------------------------|

**COMMON ORDER**

**T.C.S.P. No. 75/230-232/NCLT/MB/MAH/2017**

**T.C.S.P. No. 76/230-232/NCLT/MB/MAH/2017**

**T.C.S.P. No. 77/230-232/NCLT/MB/MAH/2017**

**T.C.S.P. No. 78/230-232/NCLT/MB/MAH/2017**

1. The Learned Representative for the Petitioner is present.
2. Reports from the concerned offices are awaited, hence to be adjourned.
3. The matter is adjourned to **23<sup>rd</sup> June, 2017**.

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**

**Dated: 03.05.2017**